Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

HON. SPEAKER: Item No. 3, Shri Kiren Rijiju.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): On behalf of Shri Rajnath Singh, I beg to lay on the Table -

- (1) A copy of the Proclamation (Hindi and English versions) dated 28<sup>th</sup> September, 2014 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Maharashtra published in Notification No. G.S.R. 698(E) in Gazette of India dated the 28<sup>th</sup> September, 2014 under article 356 (3) of the Constitution.
- (2) A copy of the Order (Hindi and English versions) dated 28<sup>th</sup> September, 2014 made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation published in Notification No. G.S.R. 699(E) in Gazette of India dated the 28<sup>th</sup> September, 2014.

[Placed in Library, See No. LT 818/16/14]

(3) A copy of the Report (Hindi and English versions) of the Governor of Maharashtra dated the 27<sup>th</sup> September, 2014 to the President.

[Placed in Library, See No. LT 819/16/14]

(4) A copy of the Proclamation (Hindi and English versions) dated the 30<sup>th</sup> October, 2014 issued by the President under clause (2) of article 356 of the Constitution revoking the earlier proclamation issued by him on 28<sup>th</sup> September, 2014 in relation to the State of Maharashtra published in Notification No. G.S.R 763(E) in Gazette of India dated the 30<sup>th</sup> October, 2014 under article 356 (3) of the Constitution.

[Placed in Library, See No. LT 820/16/14]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2)(a) of the Constitution:-

1. The Coal Mines (Special Provisions) Ordinance, 2014 (No. 5 of 2014) promulgated by the President on 21st October, 2014.

[Placed in Library, See No. LT 821/16/14]

2. The Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Ordinance, 2014 (No. 6 of 2014) promulgated by the President on 24<sup>th</sup> October, 2014.

[Placed in Library, See No. LT 822/16/14]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): On behalf of Shri Dharmendra Pradhan, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

1. S.O.1999(E) published in Gazette of India dated 6<sup>th</sup> August, 2014, authorising the Reliance Industries Limited to use its domestically produced Liquefied Petroleum Gas for their own Parallel Marketing System requirement of up to ten thousand metric Tonne per month, subject to certain conditions, mentioned therein.

[Placed in Library, See No. LT 823/16/14]

2. The Liquefied Petroleum Gas (Regulation of Supply and Distribution) (Amendment) Order, 2014 published in Notification No. G.S.R. 721(E) in Gazette of India dated 14<sup>th</sup> October, 2014.

[Placed in Library, See No. LT 824/16/14]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): I beg to lay on the Table a copy of the Chief Commissioner Gurdwara Elections Appointment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 716(E) in Gazette of India dated 10<sup>th</sup>

...(Interruptions)

कृषि मंत्रालय में राज्य मंत्री (डॉ. संजीव बालियान) : महोदया, मैं निम्नलिखित पत् सभा पटल पर रखता हूँ :-

(1)(एक)	नेशनल कोऑपरेटिव एम्रीकल्चर एण्ड रूरल डेवलप्रमेंट बैंवस फेडरेशन लिमिटेड, नवी मुंबई के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंम्रेजी संस्करण)।
(রা)	नेशनल कोऑपरेटिव एम्रीकल्चर एण्ड रूरल डेवलपमेंट बैंक्स फेडरेशन लिमिटेड, नवी मुंबई के वर्ष 2013-2014 के वार्षिक लेखाओं की एक पूति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा पूतिवेदन ।
(तीज)	नेशनल कोऑपरेटिव एग्रीकल्चर एण्ड रूरल डेवलपमेंट बैंक्स फेडरेशन लिमिटेड, नवी मुंबई के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक पूति (हिन्दी तथा अंग्रेजी संस्करण)।  [Placed in Library, See No. LT 826/16/14]
(2)(एक)	नेशनल फेडरेशन ऑफ स्टेट कोऑपरेटिव बैंक्स लिमिटेड, नवी मुंबई के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
(ন্র)	नेशनल फेडरेशन ऑफ स्टेट कोऑपरेटिव बैंक्स लिमिटेड, नवी मुंबई के वर्ष 2013-2014 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
(तीन)	नेशनल फेडरेशन ऑफ स्टेट कोऑपरेटिव बैंक्स लिमिटेड, नवी मुंबई के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक पूर्त (हिन्दी तथा अंग्रेजी संस्करण)। [Placed in Library, See No. LT 827/16/14]

(3) तट जलकृषि प्राधिकरण अधिनियम, 2005 की धारा 24 के साथ पठित उपधारा (3) के अंतर्गत जारी अधिसूचना संख्या सा.का.नि. 667(अ) जो 17 सितम्बर, 2014 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा तट जलकृषि प्राधिकरण नियम, 2005 में कितपय संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 828/16/14]

(४) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 के अंतर्गत उर्वरक (नियंत्रण) तीसरा संशोधन आदेश, 2014 जो 14 अगस्त, 2014 के भारत के राजपत् में अधिसूचना संख्या का.आ. 2068(अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 829/16/14]

- (5) नाशक कीट और नाशक जीव अधिनियम, 1914 की धारा 4(घ) के अंतर्गत निम्नतिखित अधिसृतनाओं की एक-एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण)ः-
  - (एक) पादप संगरोध (भारत में आयात का विनियमन) (तीसरा संशोधन) आदेश, 2014, जो 12 सितम्बर, 2014 के भारत के राजपत् की अधिसूचना संख्या का.आ. 2320(अ) में पूकाशित हुआ था।
  - (दो) पादप संगरोध (भारत में आयात का विनियमन) (चौथा संशोधन) आदेश, 2014, जो 30 सितम्बर, 2014 के भारत के राजपत् की अधिसूचना संख्या का.आ. 2542(अ) में पूकाशित हुआ था।

[Placed in Library, See No. LT 830/16/14]

- (6) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नतिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)ः-
  - (एक) लक्षद्वीप डेवलपमेंट कारपोरेशन तिमिटेड, कावारती के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा ।

